

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

(MP) CP(IB) 64 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2020

Name of the Company:

Swift Freight (India) Pvt Ltd
V/s
Shri Mittal Agritech Pvt Ltd

Section:

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

No one appears for the Operational Creditor appeared.


Issue notice to the Corporate Debtor. We direct the Operational Creditor to serve notice to the Corporate Debtor once again by Speed-post and by e-mail and to file affidavit within two weeks.

Matter to appear for further consideration on 08.10.2020.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 14th day of August, 2020

PC


(MADAN B GOSAVI)
MEMBER (JUDICIAL)